

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 23rd May, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 333/2018	Pawan Kumar Vs. Central Ground Water Authority (CGWA) & Ors.	Mr. Aniruddh Joshi, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Appeal No. 15/2017 (M.A. No. 772/2017 & M.A. No.1581/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Adv. for Applicant Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan
3.	Appeal No. 16/2017 (M.A. No. 774/2017 & M.A. No. 1582/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Adv. for Applicant Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan
4.	Appeal No. 17/2017 (M.A. No. 776/2017 & M.A. No. 1583/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Adv. for Applicant Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan
5.	Appeal No. 18/2017 (M.A. No. 778/2017 & M.A. No. 1584/2017)	M/s Arpit Marbles Private Limited Vs. State of Rajasthan & Anr.	Mr. Sachin K Verma & Ms. Kanupriya Tiwari, Adv. for Applicant Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan
6.	Original Application No. 245/2017	Mahesh Chandra Saxena Vs. State of Uttar Pradesh & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1, 2 & 4 Mr. Ravindra Kumar, Adv. for R-3 Mr. B. V. Niren, Adv. for CGSC
7.	Execution Application No. 05/2018 IN O.A. No. 217/2016	Mahesh Chandra Saxena Vs. Government of NCT Delhi & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. B. V. Niren, Adv. Ms. Sakshi Popli, Adv. for Delhi Jal Board Ms. Puja Kalra, Adv. Mr. G. K. Pathak, Adv. for R-3
FOR HEARING			
8.	Appeal No. 137/2015 (M.A. 1131/2015 & M.A. 1131/2016) (Earlier O.A.No.490/2015)	Hema Ram & Ors. Vs. State of Rajasthan & Ors.	Mr. Jaideep Singh, Adv. for Applicant Mr. Balendu Shekhar, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG & Mr. Saurabh Rajpal, Adv. for R-2, 10 & 11 Mr. Sandeep Shah & Mr. Abhimanyu Singh Rathore, Adv. for R-12 Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Dinesh Mehta, Adv. Mr. Kapil Joshi, Adv.

9.	Original Application No. 509/2015	Saloni Ailawadi Vs. Union of India & Ors.	Mr. Sanjeev Ailawadi, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Rahul Pratap, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-4 to 7 Mr. Rajkumar, Adv. for R-5
10.	Original Application No. 527/2015	Satvinderjeet Singh Sodhi & Ors. Vs. Volkswagen India Private Limited & Ors.	Mr. Virender Ganda, Sr. Adv. with Mr. Vipul Gaud, Adv. for Applicant Mr. Pinaki Misra, Sr. Adv. with Mr. Bishwajit Dubey, Adv. for R-1 to 5 Mr. B. V. Niren, Adv. for R-8 & 9 Mr. Tarunvir Singh Shehar, Adv. for DPCC Mr. Biraja Mahapatra, Adv. for R-10 Mr. Rajkumar, Adv. for R-6 Mr. Balendu Shekhar, Adv.
11.	Execution Application No. 08/2016 (M.A. No. 691/2016 & M.A. No. 843/2016) in O.A. No. 6/2012 & O.A. No. 300/2013	Manoj Misra Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Mr. Ravi P. Mohrotra, Adv. for R-2, 4 & 7 Mr. A. K. Prasad, Adv. for MoWR Mr. Amit Anand Tiwari, Adv. Mr. Mukesh Verma, Adv. Mr. Rajiv Bansal & Mr. Kush Sharma, Adv. Mr. Narender Pal Singh, Adv. for R-10 & 11 Ms. Sakshi Popli, Adv. for NDMC & DJB Mr. Pradeep Misra & Mr. Daleep Kr. Dyani, Mr. Avtar Singh, Adv. for R-7 Mr. Balendu Shekhar, Adv. for R-8 & 12 Mr. B. V. Niren, Adv. for MoWR Mr. Sumeet Pushkarna, Adv. for DJB Mr. Raj Kumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Ms. Puja Kalra, Adv. for SDMC Mr. Tarunvir Singh Khehar, Adv. Mr. Gurbaksh Singh, Adv. Mr. Abhishek Yadav, Adv. for State of U.P. Mr. Varun Thakur, Adv. for NMCG
12.	Original Application No. 73/2016 (M.A. No. 413/2016, M.A. No. 763/2016, M.A. No. 528/2017 & M.A. No. 959/2017)	H-Block Resident's Welfare Association, Saket Vs. Govt. of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 3 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Rajkumar, Adv. for CPCB Mr. Balendu Shekhar, Adv. for DPCC Ms. Sakshi Popli, Adv. for NDMC Mr. Sumit Pushkarna, Adv. for DJB Mr. R. K. Dikshit, Adv. for R-7 Ms. Puja Kalra, Adv. for SDMC Mr. Gurbaksh Singh, Adv.
13.	Original Application No. 145/2016	Society for Protection of Environment and Biodiversity (SPEnBIO) & Anr. Vs. Union of India & Ors.	Ms. Antima A Bazaz, Adv. for Applicant Mr. Om Prakash, Adv. for Mo Railways Mr. Krishna Kumar Singh, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for R-8 Mr. V. K. Shukla, Adv.

14.	Original Application No. 401/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. District Magistrate, Etawah, UP & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Advs. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for State of UP
15.	Original Application No. 626/2016 (M.A. No. 1203/2016, M.A. No. 404/2017 & M.A. No. 719/2018)	Chandar Prakash Budakoti Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Raj Panjwani, Sr. Adv. with Mr. Vineet Malik, Adv. for R-4 & 5 Mr. Pinaki Misra, Sr. Adv. with Mr. R. Jawahar Lal, Adv. for R-7 to 9 Mr. Varun Thakur, Adv. for NMCG
16.	Appeal No. 18/2018 (M.A. No. 141/2018)	IVL Dhunseri Petrochem Industries Private Limited Vs. Central Pollution Control Board & Ors.	Mr. Sanjeev Kapoor & Mr. Nawneet Vibhaw, Advs. for Appellant Mr. Shlok Chandra, Adv. for CPCB Mr. Dhruv Pal, Adv. for MoEF
17.	Execution Application No. 47/2017 IN O. A. No. 710/2017	Shailesh Singh Vs. Sheela Hospital & Trauma Centre & Ors.	Ms. Preeti Singh, Adv. for Applicant Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Rajkumar, Adv. Mr. Attin Shankar Rastogi, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Pradeep Misra, Adv. Mr. Rahul Verma, Adv. Mr. Sharad Chauhan, Adv. Mr. Mukesh Verma, Adv.
18.	Original Application No. 710/2017	Shailesh Singh Vs. Sheela Hospital & Trauma Centre, Shahjahanpur & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Balendu Shekhar, Adv. Mr. Divya Prakash Pandey, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Naginder Benipal, Adv. for PPCB Mr. Kamal Singh, AAG for State of Punjab Mr. Rajkumar, Adv. for CPCB Ms. Sakshi Popli, Adv. for DPCC Mr. Pradeep Mishra, Adv. for UPPCB Mr. Mukesh Verma, Adv. for UEPPCB Mr. Himanshu Pal Singh, Adv. Dr. Sandeep Singh, Adv. for State of UP
19.	Original Application No. 711/2017 (M.A. No.1497/2017 & M.A. No.280/2018)	Shailesh Singh Vs. Kailash Hospital and Heart Institute & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Pradeep Mishra, Adv. for UPPCB Mr. Swetank Shantanu, Adv.
20.	Original Application No. 712/2017	Shailesh Singh Vs. Shri Ganga Charan Hospital (P) Ltd., Bareilly & Ors.	Ms. Preeti Singh, Adv. for Applicant
21.	Original Application No. 713/2017	Shailesh Singh Vs. Katiyar Nursing Home, Hardoi & Ors.	Ms. Preeti Singh, Adv. for Applicant

Date : 23rd May, 2018
Time : After the above Bench

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
AFTER NOTICE			
22.	Review Application No. 05/2018 IN O. A. No. 584/2016	Lt. Gen. Satwant Singh Dahiya, AVSM, VSM (Retd.) Vs. Ministry of Environment & Forests & Climate Change & Anr.	Mr. Ardhendumauli Kumar Prasad, Adv. for Applicant Dr. Abhishek Atrey, Adv. for MoEF

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